

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand
Including the Judicial Commissioner, Ranchi.

Sub: - **Nomination for Webinar on the facets of Criminal Trial on 23rd May, 2020 at 7.00 p.m.**

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate **all the Principal District & Sessions Judges including the Judicial Commissioner, Ranchi as well as the Principal District & Sessions Judge In-charge, the District & Addl. Sessions Judge-I of all the 24 Districts and all the Officers of Koderma Judgeship to attend the Webinar on the facets of Criminal Trial on 23rd May, 2020 at 7.00 p.m. on the cisco webex for which the link and joining guidelines shall be shared by the Judicial Academy.**

You are, therefore, requested to direct the Judicial Officers at your Judgeship to attend the aforesaid Webinar on the date and time mentioned above in proper dress.

Apart from the above, all the Judicial Officers of the Koderma Judgeship may be directed to attend the aforesaid Webinar.

This is for your information and needful.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 1385 /Apptt.

Dated, Ranchi, the 20/05/2020

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3224/JAJ dated 19.05.2020 / the Member Secretary, JHALSA / the C.P.C. /c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)